

to the information received from the Government of West Bengal, persons detained under the West Bengal (Prevention of Violent Activities) Act, 1970, are classified into two groups namely, Group A and Group B, corresponding to 'under-trial prisoners' in Division II and Division I, respectively, under the West Bengal Jail Code, for the purpose of treatment in jails. The detenus in both groups are entitled to get such facilities as : (i) medical attendance, (ii) to appear at university examinations or examinations conducted by the Board of Secondary Education, West Bengal, from the jails, (iii) family allowance for dependents, (iv) study allowance of Rs. 15/- per month and (v) maintenance of private funds with money received from the relatives of prisoners, which were enjoyed by Group C detenus under the Preventive Detention Act, 1950. Group B detenus are also entitled to monthly personal allowance for purchase of articles like newspapers, periodicals, clothings, stationery, toilet articles, etc. The classification of detenus into C Group, which was made under the Preventive Detention Act, 1950, corresponded to the classification 'civil prisoners' under the West Bengal Jail Code, who, under the provisions of the Code, had free access to visitors from outside. As the detentions under the West Bengal (Prevention of Violent Activities) Act, 1970, are ordered in respect of persons who commit or are likely to commit or instigate the commission of grave offences, the State Government have not considered it desirable, taking into consideration the security and other relevant considerations, to extend to such detenus the disciplinary conditions applicable to 'civil prisoners' under the West Bengal Jail Code and, hence, no classification of detenus into C Group has been made.

Manufacture of Batteries

1455. SHRI N. E. HORO :
SHRI G. Y. KRISHNAN :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government are considering the question of setting up factories to manufacture batteries ; and

(b) if so, the main features of the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) and (b). Government have under consideration proposals for setting up a factory for the manufacture of 2.5 lakh nos. of Storage batteries and train lighting cells and another for the manufacture of 120 million nos. of dry cells and midget electrodes. Detailed Project Reports for both these projects are under preparation.

Distribution of Soviet Literature in India

1456. SHRI K. MALLANNA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the U.S.S.R. literature is distributed in India on a very large scale at present ; and

(b) if so, the number of languages in which this literature is circulated ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b). Information regarding Soviet periodicals printed and published in India is contained in the annual reports of the Registrar of Newspapers which are placed on the table of the House. Such periodicals are published in thirteen languages including English. The value in rupees of books, newspapers and periodicals imported from USSR was Rs. 0.29 lakhs in 1967-68, 2.83 lakhs in 1968-69 and 0.57 lakhs in 1969-70. The imported literature is generally in English.

Issue of Licences for setting up Small Industries in Madhya Pradesh

1457. SHRI RANABHADUR SINGH : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the Madhya Pradesh Government have requested the Central Government to issue licences to 10 small industries in the State ; and

(b) if so, the names of parties and places where these industries are to be set up ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b). Information has been sought